

famous festival dates back to very ancient times. Lord Shri Jagannath was first worshipped by the tribals and this car festival of Lord Jagannath has been a world concept accepted from those days. But it is most unfortunate that this world renowned car festival has been deprived of getting a live telecast in Doordarshan programem. The cult of Lord Jagannath symbolises world integration as GURU Nanak came down to Puri to avail Lord's darshan and spent some months at Puri out of devotion to the Lord. Similarly Salbeg also lived in Puri with utmost devotion to the lord.

I therefore urge upon the Government to arrange live telecasts of this famous car festival at Puri in Doordarshan programme from this year onwards.

- (iv) Need to renovate Sone Canal and extension of distributory from Bhawa to Pareo and repairs of Kurkuri line.

SHRI C. P. THAKUR (Patna) : Sone canal is a life line of lacs of population of Bihar. This scheme is more than 100 years old and has developed cracks and breches. Fifty per cent of water of this scheme goes waste. To consume water for mere irrigation purposes, this scheme should be taken up without any delay in this financial year. The question regarding extension of this distributory from Bhawa to Pareo in Patna District was raised last year but steps taken so far are not enough. Brick Kharaja at Kurkuri line in Nawatpur area will also greatly facilitate irrigation works in quite large areas.

- (v) Need to dispose of the sub-standard fertilizer at a reduced price either through Food Corporation of India or any other agency.

SHRI ANOOPCHAND SHAH (Bombay North) : A large quantity of sub-standard fertiliser is lying with Ministry of Agriculture and there is no demand for the same. It has become so dry that farmers and agriculturists are not prepared to purchase or utilise this sub-standard fertiliser at the prevailing market rates as they are getting good quantity of fertiliser at the same rate. If the Government does not dispose of this huge quantity

of sub-standard fertiliser, they have to suffer heavy loss. I request the Minister for Agriculture to dispose of the said sub-standard fertiliser at a reasonable rate either through Food Corporation of India or through any other agency.

- (vi) Need to take necessary measures to control this floods in Mahanadi basin in the districts of Cuttack and Puri.

SHRI BRAJAMOHAN MOHANTY (Puri) : Mahanadi flood control system for last one decade has not controlled the floods in spite of Hirakund dam constructed on river Mahanadi (Orissa) in order to control the floods almost every alternate year vast areas of Districts Cuttack and Puri are being damaged on account of the devastating floods. Many families are left in distressing economic condition. The crop is lost and the residential houses are damaged. Nothing positive has been done so far to control the devastating floods. The matter has been raised in Parliament number of times and it was assured by the Government that the problem will be examined by the experts to be deputed by the Central Government.

In District of Puri the crops almost in entire Puri Sub-Division are being washed away. The matter needs urgent attention of the Government. Protective measures against the devastating floods need to be taken immediately.

I am, therefore, urging upon the Government of India to take up the appropriate steps to control the floods in Mahanadi basin in the Districts of Cuttack and Puri.

- (vii) Need to amend to Foreigners (Determination by Tribunals) Act, 1983.

SHRI DINESH GOSWAMI (Guwahati) : The Parliament enacted Foreigners (Determination by Tribunals) Act, 1983 but the Act has failed to achieve the desired objectives as there are various lacunae in the Act. Without proper amendments in the Act, the Assam Accord cannot be implemented effectively. It may be pointed out that though the Act was enacted in 1983 virtually no case has been determined under

[Shri Dinesh Goswami]

the Act. The Government of Assam has submitted representations to the Union to amend the Act. The matter requires urgent consideration.

- (viii) Need to attract more foreign tourists to India, particularly from middle eastern, Gulf and South-Eastern countries.

PROF. SAIFUDDIN SOZ (Baramulla) : There is tremendous scope for attracting foreign tourists to India. It is estimated that India attracts only one per cent of the international tourists although India should be considered one of the countries in the world which offer/rich variety in tourist resorts and other attractions with its vast and varied history represented by ancient monuments, archaeological wonders, museums and breath-taking scenic beauties and picturesque landscapes. India should be on the top in the tourist map of the world.

Middle Eastern, Gulf and South-Eastern countries offer new areas where a concerted effort to attract tourists could yield rich dividends.

I came to know recently that some travel agencies in Kuwait had booked 250 persons for visiting India. The prospective tourists had desired to visit Khajuraho as also participate in skiing at Gulmarg (Kashmir). To my dismay, I was told that the telegrams, telephone calls and other communications from our Tourist Office in Kuwait and travel agencies there did not evoke any response from the concerned departments in Delhi. This is something disheartening and I wish that the Government of India takes a serious notice of this mishap.

[*Translation*]

- (ix) Need to provide all facilities to Orange growers in Jhalawar district of Rajasthan.

SHRI JUJHAR SINGH (Jhalawar) : Mr. Chairman, Sir, the yield of oranges has been increasing steadily in district Jhalawar during the period of over last one decade and the farmers have shown great enthusiasm in the production of oranges.

There is large production of oranges in Tehsil Pach Pahar, Tehsil Pidawa and Tehsil Jhalra Patan in district Jhalwar, a major portion of which is despatched to other parts of the country from Bhawani Mandi Station. Oranges worth more than Rs. 6 crores are estimated to have been produced in this area during the last year.

Keeping in view such a large production there is need to organise the orange trade in a proper way and in addition to removing the difficulties coming in the way of railway booking, there is need to set up orange-based units either in the Public Sector or in the co-operative sector with a view to increase the local consumption so that the farmers growing oranges could get the fair prices.

I would like to submit to the hon. Agriculture Minister to take suitable action in the matter.

13.28 hrs.

GENERAL BUDGET, 1986-87—
GENERAL DISCUSSION—*Contd.*

[*English*]

MR. CHAIRMAN : The House will now take up further general discussion on the Budget (General) for 1986-87.

Shri Harish Rawat was on his legs. He can continue his speech.

[*Translation*]

SHRI HARISH RAWAT (Almora) : Mr. Chairman, Sir, concern has been expressed by some sections that minimum allocation has been made in the Budget for the core sector, but the facts are contrary to this. In comparison to last year's budget, 29 per cent more allocation has been made for Agriculture and Irrigation. Similarly 61 per cent more allocation has been made for Railways and 33 per cent more funds have been provided for the power sector. The hon. Finance Minister has made the efforts to mobilise the maximum resources.